

Post Offices in Kangra District

1763. Shri Prem Chand Verma: Will the Minister of Communications be pleased to state:

(a) the number of Post Offices and Public Call Offices in Kangra and Bilaspur Districts of Himachal Pradesh; and

(b) the number of them which are functioning?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

	P.Os.	P.C.Os.
(a) Kangra District	676	32
Bilaspur Distt.	78	4

(b) All are functioning.

Pay Revision of Manipur Government Staff

1764. Shri M. Meghachandra: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are sanctioning the pay revision of the Manipur Police and Radio Staff on Central Government pattern of pay scales;

(b) whether their pay was revised when the pay of the employees of the Government of Manipur was revised with effect from 1st April, 1964; and

(c) whether the Government of Manipur are moving the Centre for a pay revision for their staff on Central pattern, if so, when and from which date effect is being given?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The Government of India have recently received proposals for the revision of scales of pay of the Manipur Police and Radio Staff on the Assam pattern. These proposals are being examined.

Grants to Manipur Schools

1765. Shri M. Meghachandra: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Manipur Government have not paid the regularly payable grants to the Government aided elementary schools for the last few months;

(b) if so, the reasons therefor;

(c) whether this has resulted in irregular receipt of pay and the non-receipt of arrears of pay by the teachers in these schools; and

(d) the steps taken to pay the grants in time?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) to (d). Yes, Sir. There have been delays in the payment of grants during the last few months, which has resulted in irregular payment of salaries to teachers. Grants for March, 1967 have already been paid in many cases. Grants for the period April to August, 1967 as well as for the arrears of pay have been sanctioned and payments will be made soon after clearance from the Accounts authorities. The delays are reported to be mainly due to observance of such procedural requirements as checking of accounts, obtaining utilization certificates, etc. The Administration of the Union Territory of Manipur are examining the ways and means of avoiding delays in future.

दिल्ली पुलिस का आन्दोलन

1766 श्री ब्रह्मानन्दजी : क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ दिन पूर्व दिल्ली पुलिस के आन्दोलन के दौरान गिरफ्तार की गई महिलाएं तथा बच्चे घर भी जेलों में बन्द हैं;

(ख) यदि हां, तो इन महिलाओं तथा बच्चों की संख्या कितनी है;

(ग) उन्हें जेलों में बन्द रखने के क्या कारण हैं; और

(घ) सरकार ने बच्चों को खाद्य पदार्थ, दूध आदि देने की क्या व्यवस्था की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री वि. प्रकाश शुक्ल) : (क) से (ग). दिल्ली पुलिस के आन्दोलन के दौरान 8 महिला कांस्टेबल गिरफ्तार करके जेल भेज दी गई। न्यायालय द्वारा उन सब की जमानत मंजूर कर ली गई है। उनमें से चार को जमानत/जमानत बन्ध की पूर्ति पर जेल से पहले ही छोड़ा जा चुका है, शेष चारों को उनके द्वारा जमानत की औपचारिकता को पूरा करने के बाद तुरन्त ही छोड़ दिया जाएगा। बच्चे गिरफ्तार नहीं किए गये थे।

(घ) प्रश्न ही नहीं उठता।

Retiring Age of Teachers

1767. **Shri S. C. Jha**: Will the Minister of **Education** be pleased to state:

(a) the present retiring age limit for the school teachers; and

(b) whether it is a fact that the Kothari Education Commission Report has recommended that the retiring age limit of school teachers be fixed at 65?

The Minister of Education (Dr. Triguna Sen): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-556/67].

Statehood for Manipur

1768. **Shri M. Meghachandra**: Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the Assembly of Manipur and all the

political parties in Manipur are demanding for the grant of Statehood to Manipur; and

(b) if so, the action being taken by Government in this regard?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) In September, 1966, the Manipur Legislative Assembly passed a resolution to the effect that full-fledged Statehood be granted to Manipur.

(b) Government do not propose any change in the status of this Union territory.

Centralisation of Services of L.D.C's./U.D.C's./Assistants

1769. **Shri M. L. Sondhi**: Will the Minister of **Home Affairs** be pleased to state:

(a) the number of L.D.C's. Ministry-wise, who have completed 10 years' service in the grade but have not been promoted to the grade of U.D.C.;

(b) the number of L.D.C's. promoted as U.D.C's. during the period Ministry-wise;

(c) whether it is a fact that in some cases senior LDCs. could not be promoted as UDCs. for want of vacancies in that cadre in the Ministry and as such there is much discontentment among the employees;

(d) whether such disparity and the resultant discontentment are due to the decentralisation of these services;

(e) whether it is also a fact that such disparity and discontentment are in existence in the cases of UDCs.; Assistants, and Section Officers also;

(f) if so, whether Government propose to centralise these services as before; and

(g) if not, the reasons therefor?